

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13026/01/2016-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 29th September, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint S/Shri (1) V. Parthiban, (2) R. Subramanian, (3) M. Govindaraj, (4) M. Sundar, (5) R. Suresh Kumar, (6) Smt. J. Nisha Banu, (7) M.S. Ramesh, (8) S.M. Subramaniam, and (9) Dr. Anita Sumanth, to be Judges of the Madras High Court, in that order of seniority, with effect from the date they assume charge of their respective offices.


29/9/2016

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To


The Manager,
Government of India Press,
FARIDABAD

No. K. 13026/01/2016-US.I

Dated 29.09.2016

Copy to:-

1. S/Shri (1) V. Parthiban, (2) R. Subramanian, (3) M. Govindaraj, (4) M. Sundar, (5) R. Suresh Kumar, (6) Smt. J. Nisha Banu, (7) M.S. Ramesh, (8) S.M. Subramaniam, and (9) Dr. Anita Sumanth, C/o The Registrar General, Madras High Court, Chennai.
2. The Secretary to the Governor of Tamil Nadu, Chennai.
3. The Secretary to the Chief Minister of Tamil Nadu, Chennai.
4. The Secretary to the Chief Justice, Madras High Court, Chennai.
5. The Chief Secretary, Government of Tamil Nadu, Chennai.
6. The Registrar General, Madras High Court, Chennai.
7. The Accountant General, Tamil Nadu, Chennai.
8. President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/US.II/S.O.(Desk).
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

Under Secretary to the Government of India
Tele: 23382978